

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

B. Mani maran
I. Jeyaseelan

Counsel for
Respondent
1, 3, 4, 5

S. Manoj Kumar
(for B. Dharamraj)

Counsel for
Petitioner

James Fredrick

R. 2 Representing Respondent

ORDER

Shri S Manoj Kumar, representing counsel for petitioner present. Shri I Jeyaseelan, representing counsel for R1, R3, R4 & R5 present. Shri James Fredrick, R2 in person present. Both the counsels sought time for submitting final arguments. Time enlarged at their request. Put up on **04.04.2017** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)